

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 29 of 2013 &
IA 45 of 2013

Dated 28th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr. Appellant(s)

Versus

Punjab State Power Corporation Ltd.Respondent(s)
& Anr.

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Advocate
Mr. Aniket Prasson

Counsel for the Respondent (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Ruth Elwin
Mr. Hemant Singh

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Respondent for some time.

Post the matter for further hearing on **03.04.2014 at 12.30 p.m.**
In the meantime, the learned counsel for the parties are directed to file their respective Written Submissions after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson